

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.4 of 2013

Dated : 15th January, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Reliance Infrastructure Limited **... Appellant(s)**

Versus

Maharashtra Electricity Regulatory
Commission & Ors. **....Respondent(s)**

Counsel for the Appellant (s) : Mr. Hasan Murtaza
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Ms. Richa Bharadwaja for MERC

ORDER

Admit. Mr. Buddy A. Ranganadhan takes notice on behalf of the Commission. Notice to be issued to the other Respondents returnable on 15.01.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents. ***Issue Public Notice.***

Post the matter on **15.02.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs